

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST

DATE: 4th August, 2015
Time: 10:30 AM

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 301/2015	All Nehru Place Development & Welfare Association Vs. South Delhi Municipal Corporation	Mr. Brij Bhushan Gupta, Adv. for Applicant
2.	Appeal No. 95/2015	Elite Homes Pvt. Ltd. (M2K County) Vs. MOEF & Ors.	Mr. Ankur Sharma, Adv. for Appellant
3.	Appeal No. 96/2015	Goldsouk Infrastructure Pvt. Ltd. Vs. MOEF & Ors.	Mr. Ankur Sharma, Adv. for Appellant
4.	Original Application No. 290/2015	Ashwani Kumar Awasthy Vs. Addl. Chief Secretary cum Financial Commissioner & Ors.	Mr. Anindya Malhotra, Adv. for Applicant
AFTER NOTICE			
5.	Original Application 129/2015 (M.A No. 367/2015 & M.A.No.446/2015)	Rohan Yadav Vs. DDA & Anr.	Ms. Prachi V. Sharma and Mr. Rohan Yadav, Advs. for the Applicant. Mr. Rajiv Bansal and Mr. Kush Sharma, Advs. for R-1. Mr. Vivek Chib and Mr. Kaushal Gupta, Advs. for R-2.
FOR COMPLETION OF PLEADINGS			
6.	Original Application No.142/2015 (M.A. No. 660/2015 & M.A. No. 708/2015)	Md. Umar Vs. State of U.P. &Ors.	Mr. Mukul Singh, Adv. for the Applicant Mr. Keshav Kumar Chaudhary, Adv. for Applicant in Misc. Application Ms. Savitri Pandey, Adv. for R-1 Mr. Ankit Verma (Standing counsel of U.P) for R-3, 6,7,8. Mr. Syed Rehan, Adv. for R-4 Mr. Pradeep Misra, Adv. for UPPCB Mr. V. K. Mishra, Adv. for R-5
FOR HEARING			
7.	Appeal No. 67/2015 (M.A. No. 652/2015 & M.A. No. 653/2015)	Apex Chambers of Commerce and Industries of N.C.T. of Delhi & Ors. Vs. Government of NCT Delhi & Ors.	Mr. Pradeep Kumar, Adv. for Appellants Mr. Narender Pal Singh, Adv.for R-1 to 3 Mr. A. Kr. Prasad, Adv. for R-4 Mr. Vivek Kr. Tandon, Adv. for R-5 Ms. Ranjana Roy, Adv. for R-6 Mr. Sudhir Kr., Adv. for R-7 Mr. Moni Chinmay, Adv. for R-8 Ms. Puja Kalra, Adv. for R-9

8.	Appeal No.12/2015 (M.A. No. 786/2015)	Haryana SPCB Vs. M/s Elite Homes Pvt. Ltd. (M2K County)	Mr. Anil Grover, AAG, Haryana for the Applicant. Mr. A. R. Takkar, Adv. for Applicant Misc. Application Mr. Sumesh Dhawan and Ms. Tanya Baranwal, Advs. for R-1 & 2
9.	Original Application No. 167/2014 (M.A. No. 599/2014)	Lt. Col. (Retd.) Sarvadaman Singh Oberoi Vs U.O.I. & Ors.	Mr. Rahul Chaudhary and Ms. Maneka Kaur, Advs. For the Applicant Ms. P. Batra Singh, Adv. For R-1 Ms. Divya Jain, Advs. for Mr. Anil Arover, AAG, Haryana For R-2 Mr. Paras Tripathi, Sr. Adv. along with Ms. Syed Amber, Tarun Dabas Adv. For R-6 to 8 Mr. Anil Grover, AAG and Mr. Rahul Khurana, Adv. For R-1 to 5 & 9, 10
10.	Original Application No. 229/2013 (M.A No. 736/2013 & M.A No. 194/2014)	Giriraj Parikrama Sanrakshan Sansthan & Ors. Vs Department of Environment & Forests & Ors.	Mr. M.C. Mehta, Adv. for Applicant Mr. V.K. Shukla, AAG, U.P, Mr. Raman Yadav, Mr. C.D. Singh, Adv. for R -1 to 3 Ms. Savitri Pandey & Ms. Azma Parveen, Advs. for R-2 Mr. Pradeep Mishra, Adv. for R – 5 Mr. Vikas Malhotra, Adv. for R – 6 Mr. Rachit Mittal, Adv. (Local Commissioner)
11.	Original Application No.188/2014	Toxics Links Vs U.O.I & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. For the Applicant Mr. Vivek Chib & Mr. Asif Ahmed Advs. for R-1 Mr. Raj Kumar, Adv. With Mr. S.L. Gundli, Sr. L.O, CPCB for R-2 Mr. Ardhendumauli and Mr. Kumar Prasad, Advs. for R-3 Mr. Ashutosh Choudhary & Upinder Singh, Advs. for R-4 Mr. Dhananjay Baijal and Mr. Nikhil Nayyar, Advs. for R-5 Mr. Sanyam Saxena, Adv. for R-6 & 35 Mr. Shurodeep Roy, Adv. for R-7 Ms. G. Indira and Mr. K.V. Jagdishvaran, Advs. for R-8 & 37 Mr. Rudreshwar Singh & Gopal Jha, Advs. for R-9 & 38 Mr. C.D Singh, AAG and Mr. Apurv Kwap, Adv. (SCECB) and Mr. Yogmaya Agnihotri, CECB for R- 10 & 39 Mr. Shubham Bhalla, Adv. for R-11 MR. Varnika Singh & MR. Alok Kumar, Advs. For R-12 & 41 Mr. Dinesh Jindal, L.O, DPCC for R-13&42 Ms. Bansuri Swaraj, Ms. Snigdha Pandey and Ms. Shreya Bhatnagar, Advs for R-14 & 43 Mr. Anil Grover, AAG. For R-15 & 44 Mr. D.K.Thakur and Mr. Shariq Ahmed, Advs. For R-16 Mr. Vasudha Zubhi, Adv. For R-17 Mr. Jayesh Gaurav, Adv. For R-18 & 47

			<p>Mr. Avijit Bhushan for Mr. Jogy Adv. For R-20 & 49</p> <p>Mr. Sunny Choudhry, Adv. for R-21</p> <p>Mr. Tayenjam Momo Singh, Adv, for R-22</p> <p>Mr. Pragyan Pradip Sharma, Adv. For R-23 & 52</p> <p>Mr. K.V. Girish Chowdary, Adv. For R-24 & 53</p> <p>Mr. A.K. Panda, Sr. Adv, Mr. S. Panda, Adv. For R-25</p> <p>Mr. Abhimanu Gard, Adv. for R-26& 55</p> <p>Ms. Richa Kapoor, Adv. For R-27</p> <p>Ms. M. Yogesh Kanna, Adv. for R-29 & 58</p> <p>Mr. Anant A. Pavgi, Mr. Gopal Singh & Mr. Rituraj Biswa, Adv. For R-30 & 59</p> <p>Mr. Mukesh Verma, Adv. For R-31</p> <p>Mr. Pradeep Mishra, Mr. Daleep Kr. Dhayani, Adv. For R-32</p> <p>Mr. Guntur Prabhakar, Adv. For R-34</p> <p>Mr. Avijit Roy & Mr. Ranjan Mozundar Adv. For R-36</p> <p>Mr. C.D. Singh, AAG, for R-39</p> <p>Ms. Suryanrayana Singh, AAG for R-45</p> <p>Mr. Arif Sikander Mir, Adv. For R-46</p> <p>Mr. Devashish Bhaluka & Ms Anu Tyagi, Adv. For R-47</p> <p>Mr. G. M. Kawoosa and Ms. Antima Bazar, Adv. For R-48</p> <p>Mr. C.D.Singh, Adv. For R-50</p> <p>Mr. Aprajita Mukherjee for State of Meghalaya Adv. and Mr. Rituraj Biswas For R-51</p> <p>Mr. K. V. Girish Choudhary, Adv. for R-53</p> <p>Mr. Kirti Mritum, Adv. For R-54</p> <p>Mr. Anil Soni, Adv. For R-56</p> <p>Mr. Rahul Verma, Adv. For R-60</p> <p>Ms. Savitri Pandey Adv. For R-61</p> <p>Mr. S. Biswajit, and Ms. Kalyani, Adv. For R-62</p> <p>Ms. Aruna Mathur and Mr. Avnish Arputham, Adv. For R-64</p> <p>Mr. Amit Agarwal, Adv. For State of W. Bengal</p> <p>Mr. C.D. Singh, AAG, for SCECB</p> <p>Ms. Yogmaya Agnihotri, Adv. For CECB</p> <p>Ms. Alpana Poddar, Adv. For State of Rajasthan & RPCB</p> <p>Mr. Rudreshwar Singh, Adv. For State of Bihar & BSPCB</p> <p>Ms. Shubham Mahajan, Adv. For State of Daman & Dui & PCB</p> <p>Mr. Devraj Ashok, Adv. For State of Karnataka</p>
12.	Original Application No.183/2014.	Toxics Link Vs. Union of India & Ors.	<p>Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. For the Applicant.</p> <p>Ms. P. Batra Singh, Adv. for R-1.</p> <p>Mr. S.L. Gundli Sr. Law Officer, CPCB for R-2</p> <p>Mr. A. K. Prasad, Adv. for R-3.</p> <p>Mr. Dhananjaj Baijal, Adv. For R-4.</p> <p>Mr. Anil Shrivastav, Sanyam Saxena for R-5.</p>

		<p>Mr. Shuvodeep Roy, Advs. For R-6. Mr. K.V. Jagdishvaran, Adv. For R-7. Mr. Rudreshwar Singh and Mr. Gopal Jha, Advs. For R-8. Ms. Yogmaya Agnihotri, Adv. For R-9. Mr. Shubham Bhalla, Adv. For R-10. Mr. Alok Kumar, Adv. For R-11. Mr. Balendu Sakhar, Adv. For R-12. Mr. Pradeep ,Adv. Mr. Daleep Kr. Dhayani, Advs .For R-13. Mr. Narender Hooda, Sr. Adv. For R-14. Mr. D.K.Thakur, Adv. For R-15. Mr. Arif Sikander Mir, Adv. For R-16. Mr. Jayesh Gaurav, Adv. For R-17. Mr. Devraj Ashok, Adv. For R-18. Mr. Jogy Scaria, Adv. For R-19. Mr. Rajul Shrivastava, & Dr. P.K. Shrivastava, Advs. For R-20. Mr. Tayenjam Momo Singh,Adv.for R-21 Mr. Pragyan Sharma, Adv. For R-22. Mr. K.V. Garish Chaudhary, Adv.forR-23 Mr. A.K. Panda, Adv. For R-24. Mr. Abhimanyu Garg, Adv. For R-25. Mr. Anup Singh, Adv. For R-26. Mr. Anil Shrivastav and Mr. Sanyam Saxena, Advs. For R-27. Mr. Rajeev Roy, for Mr. M-Yogesh, Adv. For R-28. Ms. Ritu Raj Biswas, Adv. For R-29. Mr. Mukesh Verma, Adv. For R-30. Mr. Pradeep Misra, Adv. For R-31. Mr. Amit Agarwal, Adv. R-32. Mr. Suryanaran Singh, Adv. For R-45. Ms. Savitri Pandey, Adv. For R-61. Mr. K.V. Jagdishvaran, Adv. For APCC Andaman & Nicobar Islands. Mr. Rudreshwar Singh,Adv. for Bihar SPCB Mr. Vineet Malik, Adv.forStateofHaryana Mr. Gopal Jha, Adv. for State fo Bihar. Mr. B.V. Niren and Mr. A. Kumar Prasad, Adv. for DGFT Mr. Jogy Scaria, Adv. for Kerala SPCB Mr. Bikas Kar Gupta, Adv.for State of WB Mr. Devraj Ashok,Adv.for Karnataka SPCB Mr. Pragyan Sharma and Heshu, Advs. for State and Board Govt. of Mizoram Mr. Shuvodeep Roy, Adv. for Assam PCB Mr. M. Yogesh Kanna and Ms. J. Janani, Advs. for State of Tamil Nadu Mr. Amit Agarwal, Adv. For WBPCB. Mr. Anil Shrivastav, Adv. For State of Arunachal Pradesh. Mr. Rajul Shrivastav, Adv. For MPPCB. Rituraj Bisnoi and Mr. Gopal Singh, Advs. for Tripura PCB Mr. Digvijay, Adv. for SDMC Mr. Atmaram N.S. Nandkaran, Mr. D.L. Ande, Bansuri, Mr. Nikhil D Pai, Ms. Neha U. Kholkar and Pernam Bhandari, Advs. for State of Goa</p>
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DATE: 4th August, 2015
TIME: 2.00 PM

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

S.NO	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Appeal No. 39/2012 (M.A No. 811/2013) (PH)	Save Mon Region Federation & Anr. Vs Union of India & Ors.	Mr. Ritwick Dutta, Adv. for Appellant Mr. Vivek Chib, Adv. for R - 1 Mr. Sanyam Saxena & Mr. Anil Shrivastav, Advs. for R - 2 Mr. Raj Panjwani, Sr. Adv. along with Mr. Raj Panjwani, Sr. Adv. & Mr. Sanjay Upadhyay, Adv. for R – 3 Mr. Anil Shrivastav, Adv., Mr. Sanyam Saxena, Adv. for R-4

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